

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/529(Che)/2021
In
PETITION NUMBER : IBA/265/2019
NAME OF THE PETITIONER : Ravindranath .NM/s.Marutham Steel Rolling Mills P Ltd
NAME OF THE RESPONDENTS : Promoter and Director Of Marutham Steel Industries P Ltd.
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Counsel on Record for the Applicant is represented by Ld. Counsel Mr. Vedhavel. Ld. Counsel Mr. J. Manivannan undertakes to file vakalat on behalf of the Respondent.

The Applicant Counsel seeks time.

At the request of the Applicant Counsel, matter is adjourned to **19.07.2021** along with connected applications for hearing and disposal.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs